## COURT-I

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## APPEAL NO. 331 OF 2016 & IA NO. 701 OF 2016

Dated: 9<sup>th</sup> October, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

Telwandi Sabo Power Ltd. ... Appellant(s)

Vs.

Punjab State Electricity Regulatory Commission & Anr. .... Respondent(s)

Counsel for the Appellant(s) : Mr. Amit Kapur

Mr. Vishal Anand Mr. Akshat Jain

Ms. Aparajita Upadhyay

Counsel for the Respondent(s) : Mr. Sakesh Kumar for R-1

## **ORDER**

As agreed by learned counsel for the parties, list the matter for hearing on <u>14.12.2017.</u>

(I. J. Kapoor)
Technical Member

(Justice Ranjana P. Desai) Chairperson

ts/tpd